

# **HIGH COURT OF HIMACHAL PRADESH, SHIMLA**

No.HHC/Estt.1(18)/78-XIII-

Dated: 04.03.2014

## **NOTIFICATION**

The Hon'ble Acting Chief Justice, High Court of Himachal Pradesh, has been pleased to constitute the Case Management Committee(for High Court and District Judiciary) consisting of the following:

1. Hon'ble Mr. Justice Rajiv Sharma, Chairman
2. Hon'ble Mr. Justice Dharam Chand Chaudhary, Member

**BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE**

**REGISTRAR GENERAL**

**Endst. No.HHC/Estt.1(18)/78-XIII-**

**Dated: 04.03.2014**

Copy forwarded for information to:-

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, H.P.High Court, Shimla.
2. The Secretaries to Hon'ble Mr. Justice Rajiv Sharma, (Chairman) and Hon'ble Mr. Justice Dharam Chand Chaudhary, (Member), for kind perusal of the Hon'ble Chairman and Hon'ble Member, please.
3. The Secretaries/Private Secretaries/ PAs to the Registrar General/Registrar(Administration)/Registrar(Rules)/ Registrar (Judicial) and Registrar(Vigilance), H.P.High Court, Shimla.
4. All the OSDs/Additional Registrars, H.P.High Court, Shimla.
5. All the Deputy Registrars/Assistant Registrars/Secretaries/ Court Masters/ Private Secretaries/ Section Officers/ Marriage Counsellor/ Chief Librarian /Public Relations Officer, H.P.High Court, Shimla.
6. The Section Officer, Computer H.P.High Court, Shimla is requested to upload the above Notification on the High Court Website.
7. The Technical Director, NIC, Branch of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office Order No.HHC/Admn.1(18)/78-XI-9934-41, dated 8.4.2011.
8. Guard file.

**Additional Registrar(Estt.)**